

L-25012(11)/22/2023-LME/NMCG
National Mission for Clean Ganga
Department of WR, RD&GR
Ministry of Jal Shakti

Major Dhyanchand National Stadium
Near India Gate, New Delhi
Date: 18.03.2024

Subject: - Response in the matter of OA 537/2023-"News Item titled "Why Flooding has forced DDA's Master Plan Rethink"

Sir,

This is with reference to the above matter before the Hon'ble NGT. The response of the NMCG and Ministry of Jal Shakti is attached herewith. The same may kindly be placed before the Hon'ble NGT for consideration.

2. This issues with the approval of the competent authority.

Encl: As above

Your faithfully



Anup Kumar Srivastava
Executive Director (Tech)

To
The Registrar,
Hon'ble National Green Tribunal(PB), Copernicus Marg, New Delhi

Copy for information to:

- (1) PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi.
- (2) PS to the DG, NMCG

F.No L-25012(11)/22/2023/LME/NMCG
National Mission for Clean Ganga
DoWR, RD&GR
Ministry of Jal Shakti

Subject: Response in terms of the Hon'ble NGT's Order dated 30.01.2024, in the matter of OA 537/2023-"News Item appeared in the Times of India" dated 22.08.2023 titled "Why Flooding has forced DDA's Master Plan Rethink"

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In the aforesaid subject matter, the Hon'ble NGT has taken cognizance of the New Item regarding alleged flooding in Delhi on account of unauthorized constructions in the river flood plain in about thousands hectares of flood plain in about 22 km stretch of river Yamuna falling in Delhi from Wazirabad to Palla.

2. In the said matter the Hon'ble NGT in its order dated 30.01.2024 has also referred to the order dated 09.01.2023, passed by the Hon'ble NGT in OA No. 21/2023 whereby the Hon'ble NGT had earlier directed constitution of Special Purpose Vehicle (SPV) by DDA for management of flood plains and Integrated Drain Management Cell (IDMC) by Delhi Government under the Chief Secretary with representatives from other concerned agencies including the DJB, Delhi Municipal Corporation and Irrigation Department, not below the level of Chief Engineers.

3. The Hon'ble NGT has constituted a High Level Committee headed by Chief Secretary, Delhi and comprising of nominee from Delhi Development Authority (DDA), the Secretary, Environment, Govt. of NCT of Delhi (GNCTD), Secretary, Ministry of Jal Shakti (MoJS), Executive Director, National Mission for Clean Ganga (NMCG) and Commissioner, Municipal Corporation of Delhi (MCD) and required the said committee to make a spot inspection, ensure demarcation of flood plains of Yamuna in the area concerned and suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains and submit report.

4. That the Joint Committee's Report dated 29.01.2024 was submitted before the Hon'ble NGT through the Director (Environment) Department of Environment, Govt. of NCT of Delhi and further 12 weeks' time was sought to take up the steps by the authorities.

5. That the Hon'ble NGT vide order dated 30.01.2024, however, had impleaded the following:

- (i) Govt. of NCT of Delhi through Chief Secretary, Delhi Secretariat, I P Estate, New Delhi;
- (ii) Delhi Pollution Control Committee (DPCC) through its Member Secretary; Department of Environment, Govt. of NCT of Delhi
- (iii) The Ministry of Jal Shakti (MoJS), Govt. of India, New Delhi

- (iv) National Mission for Clean Ganga (NMCG), New Delhi
- (v) Ministry of Environment, Forests and Climate Change (MoEF&CC) New Delhi
- (vi) Municipal Corporation of Delhi (MCD) Civic Centre Minto Road, New Delhi.

6. That it is humbly submitted that the NMCG and Ministry of Jal Shakti are already part of the High Level Committee (Flood), constituted and that as per the report of HLC, further actions are being pursued by the Irrigation Department, Government of NCT Delhi, MCD, DDA.



Anup Kumar Srivastava
Executive Director (Tech)